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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 9/2018 in C.P. (I.B) No. 5/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

Name of the Company: **Vivek Vijay Gupta**
V/s.
Steel Konnect (India) Pvt. Ltd. & ors.

Section of the Companies Act: **Insolvency and Bankruptcy Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VISHAL J. DAVE	Adv	Respondent 3	V
2.	NIPUN SINGHVI			N
3.	Lalit M. Patel	Adv.	Resp. No 4	L
4.	NAVIN PAHWA WITH PRITHU PARIMAL	SR. ADV ADV.	Petitioner	P
5.	PRATIK Y. JASANI WITH DHARVIL C. MERCHANT	ADVOCATE	PETITIONER	P

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Mr. Prithu Parimal with Learned Advocate Mr. Pratik Jasani with Learned Advocate Mr. Dhruvil Merchant present for Applicant. Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi present for Respondent no. 3 (RP). Learned Advocate Mr. Lalit Patel present for Respondent no. 4 (ARC) in IA 9/2018.

Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi filed Vakalatnama for Respondent no. 3 (RP).

Learned Advocate Mr. Lalit Patel filed Vakalatnama for Respondent no. 4 (ARC)

None present for other Respondents.

Learned Counsel for Respondent no. 3 filed copy of minutes of COC held on 04.01.2018 in a sealed cover.

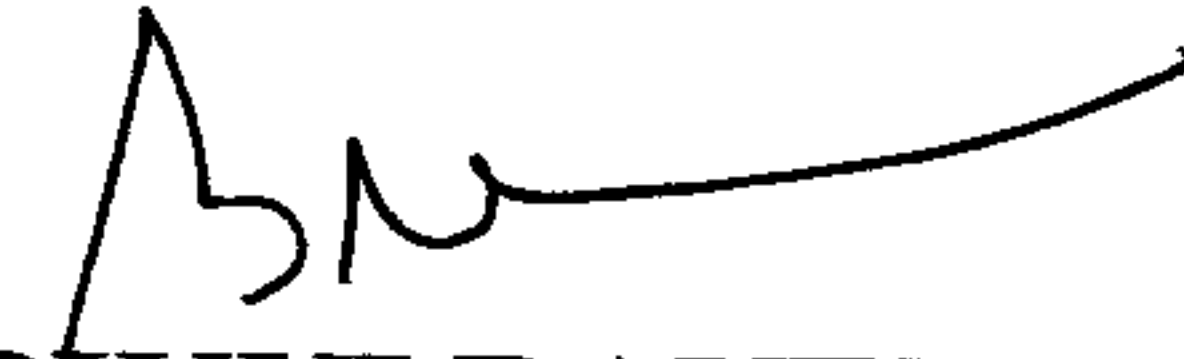
Respondent shall file their reply, if any, by 10.01.2018.

List the matter on 10.01.2018.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 09th day of January, 2018.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL